



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Feb/202324/13

DATED: 27/02/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Feb/202324/13 dated 27/02/2024 of Norms Committee - VII for the year 2023-24 was held on 27/02/2024 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical	DGFT

	Consultant	
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	SHARP COATING PRIVATE LIMITED.
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00003428AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024 1. Composition has not been indicated in COA report, the same has to given. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	2 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00290323AM22
RA File Number	042404000271 AM11
Licence No and Date	0410120257/31/12/2010
Norms Committee Decision: The committee considered the case as per the agenda and noted that firm has requested for another date for PH vide email dated 22.02.2024. Hence, the committee decided to defer the case.	

Case No.	3 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00005926AM23
RA File Number	092404000158 AM19

Licence No and Date	0910066406/29/06/2018
Norms Committee Decision: The committee considered the case as per agenda and decided to amend the export item from “ Printed Flexible Packaging Material of One Layer in the form of Pouch” to “ Printed Flexible Packaging Material of One Layer in the form of Pouch / Rolls”. <u>NOTE: All other condition will remain same.</u> RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	4 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00002498AM23				
RA File Number	NA				
Licence No and Date	0510412937/17/12/2019				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206190	Polycarbonate Sheet (Made of Polycarbonate Recycle and Polycarbonate Resin)(Polycarbonate Sheet (Made of Polycarbonate Recycle and Polycarbonate Resin))	727.27 MTS	39206190	Polycarbonate Plastics Strips off Cuts Sheets	763.63 MT
39205119	Acrylic Extrude Sheet (Made from Acrylic and Acrylic Resin)(Acrylic Extrude Sheet (Made from Acrylic and Acrylic Resin))	181.82 MTS	39205119	Acrylic Plastic Strips off Cuts Sheets	190.90 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	5 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	THOUSAND OAK INNOVATION LLP
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00008524AM24
RA File Number	242404000052 AM20
Licence No and Date	2410043001/29/01/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39181090	PVC Rigid core Flooring (THICKNESS from 4.00 mm TO 8.00 mm)(Weight = Density 1.95 x thickness where Finish product Density kg/m3: 1.95 which is stastic) (Thickness is 5 MM)	100000.0 SQUARE METER (SQM)	39041020	PVC Resin	192375.0 Kg
			28365000	COATED CALCIUM CARBONATE (CaCo3)	555750.0 Kg
			38123990	Stabilaizer Ca-Zn	15561.0 Kg
			34049020	Outer lubrication - PE wax	1496.25 Kg
			39019000	CHLORINATED POLYETHYLENE - CPE	9405.0 Kg
			39069090	Acrylic Proccesing Aids – ACR	7780.5 Kg
			34039900	Internal lubricant - SP-60	1581.75 Kg
			34049020	Oxidized Polyethylene Homopolymer - OPE	1197.0 Kg

			39204900	Printed PVC film	76923.08 Meter
			39204900	Wear Layer film	51000.0 Kg
			39269059	Flooring underlayment	100000.0 SQUARE METER (SQM)
			35069999	Hot Melting Glue	2500.0 Kg
			32089090	UV Varnish	1500.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	6 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	CHIRAG ENTERPRISE
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00004205AM23
RA File Number	242404000055 AM20
Licence No and Date	2410043012/07/02/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting no. 4/24 dated 21.07.2023.Hence, the committee decided to mark the case as approved.	

Case No.	7 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	GLS FILMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005960AM23
RA File Number	NA
Licence No and Date	0510413655/19/02/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39202090	PRINTED LAMINATED ROLLS (OPP) (Net content of imported item sl. no.1-45319 Kgs, sl no.2-98675 Kgs, sl no.3- 40113 kgs, sl no.4-5755 kgs)	200000.0 Kg	76071110	Aluminium Foil- 7 Mic/1095 mm 9 Mic/820 mm	48855.74 Kg
			39014090	Exceed 1018MK (Ethylene Alpha Olefin Co Polymer)	103424.46 Kg
			39206220	Chemical Coated PET Film	44145.01 Kg
			32159090	Inks-Black/Medium /Cyan/Yellow/ARSR Magenta/White	17181.200 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	8 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	THOUSAND OAK INNOVATION LLP
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00008525AM24
RA File Number	24AA04002573 AM21
Licence No and Date	2411000031/18/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39181090	PVC Rigid core Flooring((THICKNESS from 4.00 mm TO 8.00 mm) Weight = Density 1.95 x thickness where Finish product Density kg/m3: 1.95 which is stastic)	150000.0 SQUARE METER (SQM)	39041020	PVC Resin	288562.5 Kg
			39204900	Printed PVC film	115384.62 Meter
			39204900	Wear Layer film	76500.0 Kg
			39269059	Flooring underlayment	150000.0 SQUARE METER (SQM)
			35069999	Hot Melting Glue	3750.0 Kg
			32089090	UV Varnish	2250.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	9 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00004245AM24
RA File Number	07AA04006520 AM21
Licence No and Date	0711000222/07/01/2021
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: 1. Catalogue of functional polymer. 2. DEC declaration and test report showing content of Nylon in export.	

Case No.	10 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred

Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00007616AM24
RA File Number	07AA04009642 AM21
Licence No and Date	0711000612/05/03/2021
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: 1. Catalogue of functional polymer. 2. DEC declaration and test report showing content of Nylon in export.	

Case No.	11 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM REVIW00008169AM24				
RA File Number	07AA04011106 AM21				
Licence No and Date	0711000804/30/03/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39269099	Flexi Tanks/Flexi Bags/ Plastic Flexible Tanks-500 Nos(Flexi Tanks/Flexi Bags/ Plastic Flexible Tanks-500 Nos (Content of PP Granules-5625 KGS, LDPE/LLDPE-10575 KGS. Flexitank Valves-1000 Nos, Flexitank Backing	51210.0 Kg	39021000	PP Granules	6250.0 Kg
			39011010	Granules of Material Used for Lamination/Coating(LDPE/LLDPE)	11215.90 Kg
			84818090	Flexitank Valves (Relevant Specification)	Net to Net
			85371000	Flexitank Backing Board (Relevant	Net to Net

	Board-500 Nos, M.S.Square Tube- 35000 KGS))			Size)	
			73041910	M.S. Square Tube (Relevant Size)	Net to Net
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	12 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00329138AM22
RA File Number	08AX04000099 AM22
Licence No and Date	0811003836/24/01/2022
Norms Committee Decision:	
The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and directed the firm to submit additional documents to examine the case.	

Case No.	13 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00329143AM22
RA File Number	08AX04000093 AM22
Licence No and Date	0811003837/24/01/2022
Norms Committee Decision:	
The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and directed the firm to submit additional documents to examine the case.	

Case No.	14 / NC/7/MEET/Feb/202324/13
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Case Status	Case Approved				
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00374167AM22				
RA File Number	05AX04000980 AM22				
Licence No and Date	0511010644/03/03/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206190	Polycarbonate Sheet(Polycarbonate Sheet (Made of Polycarbonate Recycle) Having Net Content of Polycarbonate Recycle Qty. 272.73 MT)	272.0 MTS	39206190	Polycarbonate Plastic Strips Off Cuts Sheets	286.36 MTS
39205119	Acrylic Extrude Sheet (Made of Acrylic Recycle)(Acrylic Extrude Sheet (Made of Acrylic Recycle) Having Net Content of Acrylic Recycle Qty. 272.73 MT)	272.0 MTS	39205119	Acrylic Plastic Strips Off cuts Sheets	286.36 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	15 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	MANGALAM ORGANICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00008428AM24
RA File Number	03AX04001371 AM22
Licence No and Date	0311014208/27/04/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39094060	TERPENE PHENOLIC RESIN(TERPENE PHENOLIC RESIN)	1 Kg	28070010	PHENOL	0.285 Kg
			38051020	GUM TURPENTINE OIL	0.826 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	16 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	TECHFAB (INDIA) INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00000857AM23
RA File Number	03AX04000594 AM23
Licence No and Date	0311014816/19/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Details of indigenous input with quantity. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	17 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00001222AM23
RA File Number	05AX04000697 AM23
Licence No and Date	0511013037/06/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39205119	Acrylic Sheets (Article Made of Acrylic Recycle) Having Net Content 454.45 MT)	454.0 MTS	39205119	Acrylic Plastic Strips offcuts Sheet	477.27 MT
39206190	Polycarbonate Sheet (Article Made of Polycarbonate Recycle) Having Net Content of 454.45 MT)	454.0 MTS	39206190	Polycarbonat Strips off Cuts Sheets	477.27 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	18 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00001252AM23
RA File Number	34AX04000181 AM23
Licence No and Date	3411002359/07/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity

39069090	HARD ACRYLIC EMULSION (SPCRYL EOH/SPCRYL EO) STYRENE METHYL METHACRYLATE CO-POLYMER LATEX & RESIN) (48-50% Non-Volatile matter)	3000000.0 Kg	29025000	Styrene	930000.0 Kg
			29029090	ALPHA METHYL STYRENE	90000.0 Kg
			29161100	ACRYLIC ACID	120000.0 Kg
			29161210	BUTYL ACRYLATE	270000.0 Kg
			34024200	L61 ("Polyoxypropylene-Polyoxyethylene block copolymer")	60000.0 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	19 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00001259AM23
RA File Number	08AX04000060 AM23
Licence No and Date	0811005129/08/06/2022
Norms Committee Decision:	
The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and directed the firm to submit additional documents to examine the case.	

Case No.	20 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00008170AM24
RA File Number	34AX04000284 AM23

Licence No and Date		3411002471/01/07/2022			
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39201012	GREENHOUSE FILM([NET CONT LDPE GRANULES 350000KGS, LLDPE GRANULES 430000KG,UV STABILIZER MASTER BATCH (CONT NOT MORE THAN 20%OF UV STABILIZER) 80000KG, ADDITIVES MASTER BATHC-IR 50000KG, ANTIFOG ADDITIVES MASTER BATCH 30000KG, ETHYLENE VINYL ACETATE (EVA) 60000KG])	1000000.0 Kg	39011020	LDPE GRANULES	367500 Kg
			39014010	LLDPE GRANULES	451500 Kg
			39019000	UV STABILIZER MASTERBATCH (CONTAINING NOT MORE THAN 20%OF UV STABILIZER)	84000.0 Kg
			39019000	ADDITIVES MASTER BATCH IR	52500.0 Kg
			39019000	ANTIFOG ADDITIVES MASTER BATCH	31500.0 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	63000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	21 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00006758AM24
RA File Number	03AX04000132 AM23
Licence No and Date	0311016707/29/07/2022

Norms Committee Decision:

The committee considered the case as per the agenda and noted that firm has requested for another date for PH vide email dated 23.02.2024. Hence, the committee decided to defer the case

Case No.	22 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00004292AM24
RA File Number	03AX04000782 AM23
Licence No and Date	0311016802/02/08/2022

Norms Committee Decision:

The committee considered the case as per the agenda and noted that firm has requested for another date for PH vide email dated 23.02.2024. Hence, the committee decided to defer the case.

Case No.	23 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00005413AM24
RA File Number	03AX04001891 AM23
Licence No and Date	0311017008/08/08/2022

Norms Committee Decision:

The committee considered the case as per the agenda and noted that firm has requested for another date for PH vide email dated 23.02.2024. Hence, the committee decided to defer the case.

Case No.	24 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	NAVCO INDUSTRIES PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024

and Date	
HQ File Number	HQRNORM APPLY 00002832AM23
RA File Number	09AX04000449 AM23
Licence No and Date	0911003558/29/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. To indicate calculation for the requirement of raw materials, taking 60% DRC Rubber Latex imported and other indigenous raw materials to manufacture Latex Examination Gloves (Approx. weight of pair 10.08 +/- 0.32 grams) 2. To give composition of Latex Examination Gloves. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	25 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	ALCEDO PHARMACHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00002925AM23
RA File Number	09AX04000491 AM23
Licence No and Date	0911003579/02/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. % Assay of export item. 2. COA of export item. 3. Complete technical details as per Annexure to Appendix 4E, showing stepwise process detail, reaction and % yield. 4. Material balance for entire process. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that	

Case No.	26 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00002961AM23
RA File Number	34AX04000544 AM23
Licence No and Date	3411002735/06/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Please give stage 1 of the manufacturing process in Annexure 'B'. 2. In stage II, blended modified Resin (BMR) is mixed with silica to get final product. Please give complete details of BMR indicating its composition and net content of Amino Resin. 3. Complete details of import item which is shown as resin. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that	

Case No.	27 / NC/7/MEET/Feb/202324/13		
Case Status	Case Approved		
Party Name	TOYOMO ADVANCED MATERIALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024		
HQ File Number	HQRNORM APPLY 00002964AM23		
RA File Number	34AX04000493 AM23		
Licence No and Date	3411002740/06/09/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item Name: FRP PULTRUDED PROFILE / FIBERGLASS PILTRUDED PROFILE EG. SQUARE TUBE, C-CHANNELS, ANGLES, ETC(STANDARD.)			
ITC HS Code of export: 39219099			
Qty.; 3500000.0 Kg			
Import items;			
S.no:	ITC HS Code of Import	Item description	Qty. recommended per

	Item		kg of export item
1	39079120	UNSATURATED POLYESTER RESINS	0.22000 kg
2	28258000	ANTIMONY TRIOXIDE	0.01000 kg
3	28183000	ALUMINA HYDRATE MHV 06 GRADE ATH POWDER	0.05700 kg
4	29093090	DECABROMO POWDER	0.00228 kg
5	32061190	TITANIUM DIOXIDE POWDER	0.01571kg
6	34039900	RELEASE OIL	0.00220 kg
7	38122090	UV INHIBITORS	0.00110 kg
8	32129090	PIGMENTS POLYESTER PIGMENT PASTE	0.02000 kg
9	70191200	GLASS FIBER ROVINGS	0.54598 kg
10	87019300	MULTIAXIAL MATS AND FABRICS	0.06428 kg
11	70196300	CONTINUOUS FILAMENT MATS	0.051428 kg
12	56031200	SURFACE VEILS GLASS PE PP PET	0.01000 kg

Note: - The quantity of import items is applicable when the product exported is devoid of any other filler material.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	28 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00004409AM24

RA File Number	NA				
Licence No and Date	0511014684/06/09/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39094090	SURFACE COATING CROSSLINKER RU 2544 (Containing 37% Amino Resin and NLT 96% solid content)	60000.0 Kg	29173990	2 METHYL 1 3 PROPANDIOL	38963.00 Kg
			39092090	AMINO RESIN	22837.00 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	29 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	GARWARE HI-TECH FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00003133AM23				
RA File Number	03AX04003132 AM23				
Licence No and Date	0311017881/15/09/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	PAINT PROTECTION FILM (SELF ADHESIVE FILM)	1000 Sq. Feet (Min Weight 36.21 Kg)	39206290	PET FILM With Silicon Coating 50 Micron (Having 23 Micron Strippable PET Film)	22.0 Kg

			39209999	TPU FILM 150 / 130 Micron (With 50 Micron Strippable PET Film	27.0 Kg
			32082090	SELF HEALING COATING LIQUID (41+/-3% Solid)	38.0 Kg
			35069190	ADHESIVE MAIN HARDNER	7.6 Kg
			39119090	SELF HEALING COATING LIQUID HARDNER AND CATALYST (27+/- 3%Solid)	1.5 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	30 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00003323AM23
RA File Number	07AX04000899 AM23
Licence No and Date	0711005308/23/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that	

Case No.	31 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00008042AM24
RA File Number	02AX04000377 AM23
Licence No and Date	0211003097/23/09/2022
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has not appeared for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	32 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00003456AM23
RA File Number	26AX04000056 AM23
Licence No and Date	2611000721/29/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Composition of Mix of rubber and other ingredients indicating rubber content and other content separately for each export item. 2. Indigenous items to use in the manufacturing and to give total quantity of import items and indigenous items and wastage percentage. 3. The import items description in 4 E is different from the details submitted in application and it should be exactly matched with each other. 4 Details with specification of items - Auxiliary materials, Tire consolidation aid, Textile Tire Reinforcement. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	33 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00003526AM23
RA File Number	08AX04001134 AM23
Licence No and Date	0811006194/04/10/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: WEAK BASE ANION EXCHANGE RESIN ITC HS Code of Export item: 39140020 Qty.; 8000 Litre Import Item; SEMI PROCESSED WEAK BASE ANION EXCHANGE RESIN ITC HS Code of Import item: 39140090 Qty.; 8000.0 Litre RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	34 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00008043AM24
RA File Number	02AX04000393 AM23
Licence No and Date	0211003175/13/10/2022
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has not appeared for Personal hearing. Hence, the committee decided to defer the case	

Case No.	35 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	FISHFA RUBBERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00003710AM23
RA File Number	24AX04000190 AM23
Licence No and Date	2411001928/14/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. NOC from MOEF &CC for the import of USED RUBBER TUBES WITHOUT VALVES STANDARD with declaration that this NOC has not been used in import of restricted item import. 2. Calculation for the requirement of raw materials indicating Indigenous items used in making Reclaimed rubber and accordingly to fill in 4 E annexure. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	36 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00004244AM23
RA File Number	08AX04001138 AM23
Licence No and Date	0811006406/09/11/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: STRONG BASE ANION EXCHANGE RESIN ITC HS Code of Export Item: 39140020 Qty.; 20000 Litre Import Item; SEMI PROCESSED STRONG BASE ANION EXCHANGE RESIN ITC HS Code of Import Item: 39140090 Qty.; 20000.0 Litre	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	37 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00004390AM23
RA File Number	07AX04001177 AM23
Licence No and Date	0711005711/16/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM(PE FILM)	350.0 MTS	39011020	LDPE GRANULES	106.575 MT
			39011010	LLDPE GRANULES	18.375 MT
			39019000	EXCEED METALLOCENE POLYETHYLENE RESIN	165.375 MT
			39081049	NYLON	55.125 MT
			39019000	OREVAC GRADE 18341 (Maleic anhydride grafted LLDPE)	22.05 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	38 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved

Party Name	GARWARE HI-TECH FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00004823AM23				
RA File Number	03AX04004400 AM23				
Licence No and Date	0311019770/06/12/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	PAINT PROTECTION FILM (SELF ADHESIVE FILM)	1000 Sq. Feet (Min Weight 36.21 Kg)	39206290	PET FILM With Silicon Coating 50 Micron (Having 23 Micron Strippable PET Film)	22.0 Kg
			39209999	TPU FILM 150 / 130 Micron (With 50 Micron Strippable PET Film)	27.0 Kg
			32082090	SELF HEALING COATING LIQUID (41+/-3% Solid)	38.0 Kg
			35069190	ADHESIVE MAIN HARDNER	7.6 Kg
			39119090	SELF HEALING COATING LIQUID HARDNER AND CATALYST (27+/- 3%Solid)	1.5 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	39 / NC/7/MEET/Feb/202324/13
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Case Status	Case Approved				
Party Name	GARWARE HI-TECH FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00004961AM23				
RA File Number	03AX04004563 AM23				
Licence No and Date	0311019952/13/12/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	PAINT PROTECTION FILM (SELF ADHESIVE FILM)	1000 Sq. Feet (Min Weight 36.21 Kg)	39206290	PET FILM With Silicon Coating 50 Micron (Having 23 Micron Strippable PET Film)	22.0 Kg
			39209999	TPU FILM 150 / 130 Micron (With 50 Micron Strippable PET Film)	27.0 Kg
			32082090	SELF HEALING COATING LIQUID (41+/-3% Solid)	38.0 Kg
			35069190	ADHESIVE MAIN HARDNER	7.6 Kg
			39119090	SELF HEALING COATING LIQUID HARDNER AND CATALYST (27+/- 3%Solid)	1.5 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	40 / NC/7/MEET/Feb/202324/13
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Case Status	Case Deferred
Party Name	NUMAKERS ASIA LLP
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005015AM23
RA File Number	52AX04001713 AM23
Licence No and Date	5211003770/15/12/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda decided to defer the case for further examination	

Case No.	41 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	GULF OIL LUBRICANTS INDIA LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005023AM23				
RA File Number	03AX04004584 AM23				
Licence No and Date	0311020039/16/12/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
27101972	Lubricants (Asstd grades/brands)(for Auto/Engine/Others) density @ 88% per Ltr 4,40,000 KG (Per KG Base Oil content 85% +/- 6% & Additives content 15% +/- 12%))	500000.0 LITERS (LTR)	27101971	Base Oil (Asstd grades/brands)	374000.0 Kg
			38112900	Additives Asstd grades brands	66000.0 Kg
			39233090	Packing Material 4 LTR	125000.0 NOS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	42 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	AJE MERCANTILE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005231AM23
RA File Number	03AX04004799 AM23
Licence No and Date	0311020219/22/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL and committee decided to defer the case for further examination.	

Case No.	43 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	PRISTINE MELAMINE LLP
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005485AM23
RA File Number	34AX04000917 AM23
Licence No and Date	3411003223/03/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	44 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005491AM23
RA File Number	07AX04001470 AM23
Licence No and Date	0711006081/03/01/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39201019	PP CORRUGATED SHEET(PP CORRUGATED SHEET)	45500.0 Kg	39021000	POLYPROPYLENE HOMO POLYMER	46000.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	45 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	VEN PACK
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005620AM23
RA File Number	07AX04001519 AM23
Licence No and Date	0711006148/09/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023 1. Justification for 10% wastage. 2. Process of manufacturing. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	46 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005626AM23
RA File Number	03AX04004998 AM23

Licence No and Date	0311020588/10/01/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item-1	Qty.	Import S.No.	Item Description	Qty. recommended per kg of export
RUBBER FLOOR COVERINGS & MATS (Total Quantity 10,00,000 kgs) (Rubber Content 41.8%)	1 Kg	1	NATURAL RUBBER	0.315 Kg
		2	SYNTHETIC RUBBER SBR	0.145 Kg
		3	ZINC OXIDE	0.021 Kg
		4	ANTIOXIDANT	0.010 Kg
		5	ACCELERATOR	0.010 Kg
		6	CARBON BLACK	0.100 Kg
		7	TITANIUM DI-OXIDE	0.025 Kg
		8	PRECIPITATED SILICA FILLER (silicon dioxide)	0.080 Kg
Export Item-2	Qty.	Import S.No.	Item Description	Qty. recommended per kg of export
RUBBER FLOOR COVERINGS & MATTINGS (Total Quantity 8,00,000 kgs) (Rubber Content 34.09%)	1 Kg	9	NATURAL RUBBER	0.250 Kg
		10	SYNTHETIC RUBBER SBR	0.125 Kg
		11	ZINC OXIDE	0.018 Kg
		12	ANTIOXIDANT	0.006 Kg
		13	ACCELERATORS	0.004 Kg

		14	TITANIUM DI-OXIDE	0.020 Kg
		15	CARBON BLACK	0.055 Kg
Export Item-3	Qty.	Import S.No.	Item Description	Qty. recommended per kg of export
RUBBER COMPOUNDED SHEETS (Total Quantity 6,00,000 Kgs) (Rubber Content 50%)	1 Kg	16	NATURAL RUBBER	0.180 Kg
		17	NITRILE RUBBER – NBR	0.190 Kg
		18	SOLUTION STYRENE BUTADIENE RUBBER (SSBR–PRIME / OFF SPEC)	0.180 Kg
		19	ZINC OXIDE	0.020 Kg
		20	CARBON BLACK	0.090 Kg
		21	ACCELERATOR	0.010 Kg
		22	ANTIOXIDANT	0.010 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	47 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005690AM23
RA File Number	08AX04001708 AM23
Licence No and Date	0811006967/12/01/2023
Norms Committee Decision:	

The committee considered the case as per agenda and noted that the reply furnished by the firm is not proper. Hence, the committee decided to defer the case and ask the firm to furnish proper reply to DL.

Case No.	48 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005801AM23
RA File Number	07AX04001561 AM23
Licence No and Date	0711006222/18/01/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence the committee decided to transfer the case to NC-I.	

Case No.	49 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005894AM23
RA File Number	08AX04001780 AM23
Licence No and Date	0811007084/24/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Feb/2023-24/17 dated 10.02.2023	
1. Process of manufacturing in detail. 2. Wastage at each stage of manufacturing and justification of 15% wastage. 3. Generic name of import item at s. no 4 with catalogue. Is it a recycle product?	
Therefore, the Committee decided to issue last reminder to the firm and defer the case.	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	50 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005895AM23
RA File Number	05AX04003055 AM23
Licence No and Date	0511017000/24/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Feb/2023-24/17 dated 10.02.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	51 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	ENVITECH CHEMICAL SPECIALITIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005903AM23				
RA File Number	31AX04000325 AM23				
Licence No and Date	3111001986/24/01/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39069090	Drag Reduction Polymer(Drag Reduction Polymer)	1 Kg	39069090	POLYACRYLAMIDE	0.90 Kg
	(Partially Hydrolised		28331990	SODIUM SULPHATE INDEGIOUNS INPUT	Not Allowed as shown

	POLYACRYLAMIDE, containing 90% POLYACRYLAMIDE				indigenous
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	52 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005912AM23
RA File Number	08AX04001711 AM23
Licence No and Date	0811007098/25/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and committee decided to defer the case for further examination.	

Case No.	53 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	INTERNATIONAL CONVEYORS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005914AM23				
RA File Number	03AX04005243 AM23				
Licence No and Date	0311020968/25/01/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39269010	PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 10000 (1.5 MM X 1.5 MM THK)	22500.0 SQUARE METER (SQM)	54022090	POLYESTER FILAMENT YARN (1000 D +/- 10%)	1.05 Kg/Kg Content in export
			54021990	NYLON YARN NYLON YARN (1260 D +/- 10%)	1.05 Kg/Kg Content in export
			39041010	PVC RESIN	1.05 Kg/Kg Content in export
			29199090	PHOSPHATE PLASTICIZER	1.05 Kg/Kg Content in export
			73269020	FASTENERS WITH PINS	Net to Net
39269010	PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (1.5 MM X 1.5 MM THK)	30000.0 SQUARE METER (SQM)	54022090	POLYESTER FILAMENT YARN (1000 D +/- 10%)	1.05 Kg/Kg Content in export
			54021990	NYLON YARN (1260 D +/- 10%)	1.05 Kg/Kg Content in export
			39041010	PVC RESIN	1.05 Kg/Kg Content in export
			29199090	PHOSPHATE PLASTICIZER	1.05 Kg/Kg Content in export
			73269020	FASTENERS WITH PINS	Net to Net
39269010	PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 3500 (2 MM X 2 MM THK)	7000.0 SQUARE METER (SQM)	54022090	POLYESTER FILAMENT YARN (1000 D +/- 10%)	1.05 Kg/Kg Content in export
			39041010	PVC RESIN	1.05 Kg/Kg Content in export

			29199090	PHOSPHATE PLASTICIZER	1.05 Kg/Kg Content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	54 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	PRISTINE MELAMINE LLP
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005919AM23
RA File Number	34AX04000790 AM23
Licence No and Date	3411003299/25/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and committee decided to defer the case for further examination	

Case No.	55 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005949AM23				
RA File Number	34AX04000982 AM23				
Licence No and Date	3411003311/28/01/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39232990	Barrier pouches(Barrier	50000.0 Kg	39014010	LLDPE Granules	27285 Kg

	pouches [NET CONTENT USED - LLDPE Granules-25500 KGS, LDPE Granules -10000 KGS, NYLON 6 CHIPS -8000 KGS, EVAL RESIN - 6500KGS])		39011020	LDPE Granules	10700 Kg
			39081019	NYLON 6 CHIPS	8560 Kg
			39059100	EVAL RESIN	6955 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	56 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	IMPEL EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005998AM23
RA File Number	07AX04001555 AM23
Licence No and Date	0711006315/31/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued dated 13.02.2023 1. Process of manufacturing in details. 2. Justification for 10% wastage Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that	

Case No.	57 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	IWI STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006003AM23
RA File Number	03AX04005306 AM23
Licence No and Date	0311021064/31/01/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39233090	Plastic Sports Water Bottle Auto Spout(NET CONTENT:1) 10980.00 KGS 2) 5992.00 KGS 3)1184.00 KGS 4) 547.00 KGS 5)1690.00 KGS 6)1120.00 KGS 7) 100000.00 NOS 8) 100000.00 NOS 9)100000.00 NOS)	100000.0 NOS	39079900	Tritan Copolyester	11529.0
			39021000	Polypropylene Granules	6291.6
			39071000	POM Copolymer	1243.2
			40059990	LDPE Granules	574.35
			39100010	Silicone Elastomer	1774.5
			79012010	Zinc Alloy	Not Allowed as shown indigenous
			73181400	SS Screw (Grade SS304)	Net to Net
			73209090	SS Spring (Grade SS304)	Net to Net
			73182300	SS Rivet (Grade SS304)	Net to Net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	58 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006050AM23
RA File Number	03AX04005350 AM23
Licence No and Date	0311021108/02/02/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024

1. Manufacturing process of export items and justification for nil wastage in manufacturing export items.
2. Chemical name of UV Resin and photo initiator and function/application of import items in export items.
3. End uses of different grades of Optical fibre.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	59 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006071AM23
RA File Number	13AX04000283 AM23
Licence No and Date	1311001735/03/02/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024

1. Net content of PVC film in export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	60 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	S M I COATED PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006084AM23
RA File Number	03AX04005385 AM23
Licence No and Date	0311021152/04/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Self Adhesive Coated BOPP Film 121 GSM+-10% (using coated Biaxially Oriented Polypropylene film 43 GSM +-10%)

Qty.: 15000000.0 Sq. mt

Import items:

S.no	Item description	Qty. recommended per Sq.mt of export item
1	Coated Biaxially Oriented Polypropylene Film (43 GSM +-10%)	1.04 Sq.mt
2	Organic Chemical (SPL Adhesive): A) 2-ETHYL HEXYL ACRYLATE	0.013867 Kg
3	METHYL ACRYLATE	0.007627 Kg
4	SILICON CHEMICAL: A) SILICONE RESINS - POLYMER	0.001456 Kg
5	CATALYTIC PREPARATIONS-OTHER - CATALYST	0.000071 Kg
6	SILICONE RESINS - CROSS LINKER	0.000092 Kg
7	GLASSINE PAPER (60 gsm +/- 10 PERCENT)	1.04 Sq.mt

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	61 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	SUPREME POLYWEAVE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006090AM23
RA File Number	03AX04005401 AM23
Licence No and Date	0311021165/06/02/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39232100	ARTICLES MADE OF POLYTHYLENE (EASY OPEN BAGS)(ARTICLES MADE OF POLYTHYLENE (EASY OPEN BAGS))	500000.0 Kg	39012000	HDPE Granules	378000.0 Kg
			39014010	LLDPE GRANULES	131250.0 Kg
			32061900	COLOUR MASTER BATCH	15750.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	62 / NC/7/MEET/Feb/202324/13		
Case Status	Case Approved		
Party Name	GURIT WIND PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024		
HQ File Number	HQRNORM APPLY 00006279AM23		
RA File Number	04AX04000993 AM23		
Licence No and Date	0411004890/13/02/2023		
Norms Committee Decision:			
The committee case as per agenda and decided to ratify the norms as under:			
ITC HS Code of Export item	Export Item	Quantity	
39211900	71-2400001(CORE KIT SHELL LW V150 OLPS PET)	70.0 PCS	
39211900	71-2400002(CORE KIT SHELL WW V150 OLPS PET)	70.0 PCS	
39211900	71-2400003(MAIN WEB CORE KIT V150)	70.0 PCS	

39211900	71-2400004(TE WEB CORE KIT V150)	70.0 PCS
ITC HS Code of Import item	Import Item	Quantity
39269099	PET Foam sheet of various thickness	1.05 Kg/Kg Content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	63 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	ESSEN SPECIALITY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006290AM23				
RA File Number	24AX04000314 AM23				
Licence No and Date	2411002224/13/02/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39249090	Tableware, Kitchenware, Other Household Articles And Hygienic Or Toilet Articles, Of Plastics Other(Tableware, Kitchenware, Other Household Articles And Hygienic Or Toilet Articles,	360.0 MTS	39011020	LDPE Granules	189 MT
			39014010	LLDPE Granules	189 MT

	Of Plastics Other (Embossed/Plain/Printed/ Laminated))				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	64 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006365AM23
RA File Number	09AX04001023 AM23
Licence No and Date	0911004465/16/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024	
1. Manufacturing process in detail indicating where import item is used. 2. Catalogue of export and import. 3. Justification of 5% wastage.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	65 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	RAPID ENGINEERING CO PVT LTD				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006394AM23				
RA File Number	05AX04003239 AM23				
Licence No and Date	0511017380/17/02/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code	Export Item	Quantity	ITC HS	Import item	Quantity

of item	Export			Code import item		
39011090	PLASTIC POWDER CONTAINING 70% ACID COPOLYMER NUCREL 3990, 25% TITANIUM DI OXIDE AND 5% Aeroxide Alu(PLASTIC POWDER CONTAINING 70% ACID COPOLYMER NUCREL 3990, 25% TITANIUM DI OXIDE AND 5% Aeroxide Alu)	41600.0 Kg	39011090	ACID COPOLYMER NUCREL 3990	29993.6 Kg	
			32061110	Titanium Dioxide	10712.0 Kg	
			28129000	Aeroxide Alu C	2142.4 Kg	
39011090	PLASTIC POWDER CONTAINING 70% ACID COPOLYMER NUCREL 960, 25% TITANIUM DI OXIDE AND 5% Aeroxide Alu(PLASTIC POWDER CONTAINING 70% ACID COPOLYMER NUCREL 960, 25% TITANIUM DI OXIDE AND 5% Aeroxide Alu)	8400.0 Kg	39011090	ACID COPOLYMER NUCREL 960	6056.4 Kg	
			32061110	Titanium Dioxide	2163.0 Kg	
			28129000	Aeroxide Alu C	432.6 Kg	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	66 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006432AM23
RA File Number	03AX04005536 AM23
Licence No and Date	0311021553/20/02/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024

1. Composition of export item including indigenous input.
2. % Solid content in export.
3. Complete technical details as per Annexure to Appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	67 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	STRATA GEOSYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006449AM23
RA File Number	03AX04005678 AM23
Licence No and Date	0311021574/20/02/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was approved in meeting no. 04 dated 21.07.2023. Hence, the committee decided to mark the case approved.	

Case No.	68 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006505AM23
RA File Number	06AX04000348 AM23
Licence No and Date	0611001861/22/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024	
1. Complete technical details as per annexure to appendix 4E.	
Therefore, the Committee decided to issue last reminder to the firm and defer the case.	

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	69 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006523AM23				
RA File Number	07AX04001759 AM23				
Licence No and Date	0711006529/23/02/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM(PE FILM)	500.0 MT	39011020	LDPE Granules	157.5 MT
			39011010	LLDPE Granules	210 MT
			39019000	Exceed Metalocene Polyethylene Resin	157.5 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	70 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	JAGUAR PETROPACKS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006547AM23
RA File Number	07AX04001774 AM23
Licence No and Date	0711006537/23/02/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	PP WOVEN BAGS/SACKS/FABRICS WITH OR WITHOUT UV STABILIZATION(Containing 990000 Kgs of PP Granules and 10000 Kgs of UV Stabilizer Masterbatch)	1000000.0 Kg	39021000	PP Granules	1059300 Kg
			38123990	U.V. Stabilizer Master Batch	10,000 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	71 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	ESSEN SPECIALITY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006548AM23
RA File Number	24AX04000347 AM23
Licence No and Date	2411002257/23/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39249090	Tableware, Kitchenware, Other Household Articles And Hygienic Or Toilet Articles, Of Plastics Other(Tableware, Kitchenware, Other Household Articles And Hygienic Or Toilet	1 Kg	39011020	LDPE Granules	1.05 Kg/Kg Content in export

	Articles, Of Plastics Other (Embossed/Plain/Printed/Laminated))				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	72 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	GEOTECH INDUSTRIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006608AM23				
RA File Number	03AX04004932 AM23				
Licence No and Date	0311021735/27/02/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39259090	POLYPROPYLE NE ARTICLES N.E.S I.E PP EXTRUDED GEOGRID(POLYPROPYLENE ARTICLES N.E.S I.E PP EXTRUDED GEOGRID)	78100.0 Kg	39021000	POLYPROPYLENE	80,397 Kg
			39029000	PP BASED ADDITIVE MASTER BATCH	1608 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	73 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	AEROLAM DECORATIVES LLP				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006611AM23				

RA File Number	08AX04001986 AM23				
Licence No and Date	0811007387/27/02/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39202090	BUBBLE GUARD SHEET/ROLL/FOLDING LARGE CONTAINER(NETT CONTAIN OF IMPORT ITEM PP POLYMER 95.000 MTS AND PP GRANULES 104.500 MTS)	200.0 MTS	39023000	PP COPOLYMER	100 MT
			39021000	PP GRANULES	110 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	74 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006674AM23
RA File Number	07AX04001789 AM23
Licence No and Date	0711006582/28/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024	
1. Generic name of import item no. 5	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	75 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	SANSONS POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006705AM23
RA File Number	33AX04000113 AM23
Licence No and Date	3311001101/02/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024 1. Thickness of export Product. 2. Net weight export thickness wise. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	76 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	FRONTIER TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006739AM23
RA File Number	05AX04003361 AM23
Licence No and Date	0511017607/03/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024 1. Manufacturing process in detail. 2. Difference between import and export with specification. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	77 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	SHREENATHJI RASAYAN PVT.LTD.
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006818AM23
RA File Number	08AX04001775 AM23
Licence No and Date	0811007497/09/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024 1. % Active ingredient in export product. 2. Stepwise chemistry, mol. Weight and % yield in the reaction. 3. Stepwise material balance showing recovery of N-Butanol etc. 4. Requirement of Methanol per Kg of Formaldehyde. 5. % Water formation in the reaction. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	78 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	BLS POLYMERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006850AM23
RA File Number	05AX04003338 AM23
Licence No and Date	0511017683/09/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination	

Case No.	79 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	MRF LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024		
HQ File Number	HQRNORM APPLY 00006897AM23		
RA File Number	04AX04001085 AM23		
Licence No and Date	0411005031/10/03/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS			
ITC HS code of export item: 40129020			
Qty.: 30511.0 Kg			
Import items:			
S. No.	ITC HS code of import item	Description	Qty. per 100 Kg of export item
1	40012100	NATURAL RUBBER-)	54.09 Kg
2	40021990	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	28030010	CARBON BLACK	31.15 Kg
4.	72173030	Bead wire	2.95 Kg
5.	38123910	Rubber Chemicals Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers)	2.518 Kg
6	28170010	ZINC OXIDE	2.48 Kg
7	29072100	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid, solvents, Plasticisers, Synth Resin	4.63 Kg
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for export items.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	80 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	ESWAR RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006950AM23
RA File Number	32AX04000566 AM23
Licence No and Date	3211004530/13/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024 1. To submit NOC from MOEF & CC for the import of : EPDM rubber sheet old and used with declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category or any other advance licence. 2. Manufacturing process indicating calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately. 3. Reason for importing EPDM rubber Sheet instead of old used rubber tyre in manufacturing Reclaimed rubber. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	81 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006954AM23
RA File Number	03AX04006028 AM23
Licence No and Date	0311022125/14/03/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item: All Truck Bus Radial Tyres (Tube less)

Quantity : 4,000 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 MT. of export product
1.	Natural Rubber	38.711 MT
2.	Bromo butyl Rubber	2.595 MT
3.	Synthetic Rubber PBR	3.625 MT
4.	Nylon Tyre Cord Fabric – Dipped	0.212 MT
5.	Carbon Black	20.464 MT
6.	Synthetic Resin	Deleted specific name not given
7.	Stearic Acid	0.785MT
8.	Micro Crystalline Wax	0.297 MT
9.	Rubber Chemicals – Retarders	0.104 MT
10.	Structol	0.244 MT
11.	Sillica	3.1 MT
12.	Misc Chemicals	0.053 MT
13	Hydrocarbon Resin	0.1735 MT
14.	Manbond 680C	0.089 MT
15.	Synthetic Rubber SBR	0.484 MT

16	Bead wire	5.726 MT
17.	Sulphur Silane	0.239 MT
18.	Isoprene Rubber SKI	0.093 MT
19.	Rubber Chemicals Antioxidant	1.269 MT
20.	Rubber Chemicals Accelerator s	0.481 MT
21.	Rubber process Oil	0.624 MT
22	Insoluble Sulphur	0.994 MT
23.	Steel Tyre Cord	16.569 MT
24.	Zinc Oxide	2.306 MT
25.	Wood Rosin	0.301 MT
26	Soluble Sulphur	0.284 MT
27	Synthetic Rubber SSBR	0.06 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals (S. No. 8,11,13,17, 21, 22,25 & 26,) as per general note 8 of the Handbook of Procedure, Vol. II.

Case No.	82 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006961AM23
RA File Number	03AX04006029 AM23
Licence No and Date	0311022141/14/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3 Wheeler, Farm) (Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3 Wheeler, Farm)

Quantity : 3500.0 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 M. of export item
1.	Natural Rubber r (HSN Code No. : 40012200 and 40012100)	15.36 MT
2.	Bromo butyl Rubber	0.104 MT
3.	Synthetic Rubber SBR 1502/1723/1739/1712	21.833 MT
4.	Synthetic Rubber PBR	8.941 MT
5.	Synthetic Rubber SSBR	0.255 MT
6.	Nylon Tyre Cord Fabric – Dipped	6.301 MT
7.	Polyester Tyre cord fabric dipped	0.288 MT
8.	Carbon Black	25.851 MT
9.	Hydrocarbon tackifier Resin	0.067 MT
10.	Stearic acid	0.727 MT
11.	Micro Crystalline Wax	0.524 MT
12.	Rubber Chemicals – Retarders	0.055 MT
13.	Structol	0.168 MT
14.	Silica	0.651 MT

15.	Misc. Chemical	0.852 MT
16.	Zincolet	0.237 MT
17.	Reclaim rubber	3.838 MT
18.	Rubber Chemicals Antioxidant	1.186 MT
19.	Rubber Chemicals Accelerator s	0.462 MT
20	Rubber Process oil	4.99 MT
21	Bead wire	4.446MT
22	Sulphur powder	0.391
23.	Insoluble Sulphur	0.30MT
24	Zinc oxide	1.443 MT
25	Kaolin clay	1.639 MT
26	Synthetic resin	Deleted, as detail not given
27	Kalar	0.017 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006979AM23

RA File Number	06AX04000367 AM23
Licence No and Date	0611001896/15/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023 1. Size of export product. 2. Bi-furcation in wastage for cutting, coating and printing. 3. Name and quantity of coating material. Therefore, the Committee decided to issue last reminder to the firm and defer the case. NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	84 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00007001AM23
RA File Number	07AX04001890 AM23
Licence No and Date	0711006770/15/03/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence the committee decided to transfer the case to NC-I.	

Case No.	85 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM REVIW00006110AM24
RA File Number	02AX04000689 AM23
Licence No and Date	0211004054/15/03/2023
Norms Committee Decision:	

The committee considered the case as per the agenda and noted that firm did not appear for PH. Hence, the committee decided to defer the case.

Case No.	86 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	JYOTI PLASTIC WORKS P LTD				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00001245AM24				
RA File Number	03AX04000937 AM24				
Licence No and Date	0311024110/01/06/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39269099	ARTICLES MADE OF PVC NET CONTENT: PVC GRANULES /RESINS (SUSPENSION GRADE);45715.00. 000 KGS 2)COMPOUNDING MATERIAL((INDIGENOUS);10035.00KGS)	55750.0 Kg	39041020	PVC GRANULES / RESINS (SUSPENSION GRADE)	48000.75 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	87 / NC/7/MEET/Feb/202324/13				
Case Status	Case Deferred				
Party Name	GRP LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00001900AM24				
RA File Number	03AX04001179 AM24				
Licence No and Date	0311024670/19/06/2023				

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not provided information against the following DL issued in meeting No: NC/7/MEET/Aug/2023-24/05 dated 06.09.2023

1. To specify the exact description of the Import item whether it is used tyre or used tubes or new rubber tyre.
2. To indicate the exact quantity of indigenous item/s, as the same has not been filled properly.
3. NOC from MOEF & CC for the import of used tyres or tubes.

Therefore, the Committee decided to issue last reminder to the firm and defer the case.

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that

Case No.	88 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	GARWARE HI-TECH FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00002515AM24				
RA File Number	03AX04001374 AM24				
Licence No and Date	0311024884/26/06/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	PAINT PROTECTION FILM (SELF ADHESIVE FILM)	1000 Sq. Feet (Min Weight 36.21 Kg)	39206290	PET FILM With Silicon Coating 50 Micron (Having 23 Micron Strippable PET Film)	22.0 Kg
			39209999	TPU FILM 150 / 130 Micron (With 50 Micron Strippable PET Film	27.0 Kg
			32082090	SELF HEALING COATING LIQUID	38.0 Kg

				(41+/-3% Solid)	
			35069190	ADHESIVE MAIN HARDNER	7.6 Kg
			39119090	SELF HEALING COATING LIQUID HARDNER AND CATALYST (27+/- 3%Solid)	1.5 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	JYOTI PLASTIC WORKS P LTD
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00002697AM24
RA File Number	03AX04001397 AM24
Licence No and Date	0311024909/27/06/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	ARTICLES MADE OF PVC NET CONTENT:1) PVC GRANULES /RESINS (SUSPENSION GRADE):114287.500 KGS(2)COMPOUNDING MATERIAL (INDIGENOUS):25087.50 KGS)	139375.0 Kg	39041020	PVC GRANULES / RESINS (SUSPENSION GRADE)	120001.875 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	90 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00004237AM24
RA File Number	03AX04001550 AM24
Licence No and Date	0311025182/06/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	PAINT PROTECTION FILM (SELF ADHESIVE FILM)	1000 Sq. Feet (Min Weight 36.21 Kg)	39206290	PET FILM With Silicon Coating 50 Micron (Having 23 Micron Strippable PET Film)	22.0 Kg
			39209999	TPU FILM 150 / 130 Micron (With 50 Micron Strippable PET Film)	27.0 Kg
			32082090	SELF HEALING COATING LIQUID (41+/-3% Solid)	38.0 Kg
			35069190	ADHESIVE MAIN HARDNER	7.6 Kg
			39119090	SELF HEALING COATING LIQUID HARDNER AND CATALYST (27+/- 3%Solid)	1.5 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	91 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	ESSEN SPECIALITY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00004423AM24				
RA File Number	24AX04000060 AM24				
Licence No and Date	2411002549/14/07/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39241090	Tableware, Kitchenware, Other Household Articles And Hygienic Or Toilet Articles, Of Plastics Other(Tableware, Kitchenware, Other Household Articles And Hygienic Or Toilet Articles, Of Plastics Other (Embossed/Plain/Printed/Laminated))	231.0 MTS	39021000	PP Granules	156.81 MT
			39023000	Elastomer Polymer	84.89 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	92 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	INARCO PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00004444AM24				
RA File Number	03AX04001547 AM24				
Licence No and Date	0311025418/14/07/2023				

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: SYNTHETIC RUBBER APRONS(SYNTHETIC RUBBER APRONS)

ITC HS Code of Export Product: 40169990

Qty.: 1 kg

Import Item; SYNTHETIC NITRILE RUBBER/ ACRYLONITRILE BUTADIENE RUBBER

ITC HS Code of Import Product: 40029910

Qty.; 1.28 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	93 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00004645AM24
RA File Number	05AX04001035 AM24
Licence No and Date	0511020052/25/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39073010	POWDER COATING RESIN (PCR) CONTAINING 157766.99 kg of Epoxy Resin, 220873.79 Kg of Polyester Resin and 176699.03 Kg of T(POWDER COATING RESIN (PCR) CONTAINING 157766.99 kg of Epoxy Resin,	650000.0 Kg	39073010	Epoxy Resin	162500.0 Kg
			39079900	Polyester Resin	227500.0 Kg
			32061110	Titanium Dioxide	182000.0 Kg
			28332700	Barium Sulphate Precipitated	65000.0 Kg

	220873.79 Kg of Polyester Resin and 176699.03 Kg of Titanium Di Oxide)		29109000	TRI GLYCIDYL ISO CYANURATE (TGIC)	32500.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	94 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	GARWARE HI-TECH FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00004723AM24				
RA File Number	03AX04001929 AM24				
Licence No and Date	0311025875/31/07/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	PAINT PROTECTION FILM (SELF ADHESIVE FILM)	1000 Sq. Feet (Min Weight 36.21 Kg)	39206290	PET FILM With Silicon Coating 50 Micron (Having 23 Micron Strippable PET Film)	22.0 Kg
			39209999	TPU FILM 150 / 130 Micron (With 50 Micron Strippable PET Film	27.0 Kg
			32082090	SELF HEALING COATING LIQUID (41+/-3% Solid)	38.0 Kg
			35069190	ADHESIVE MAIN HARDNER	7.6 Kg

			39119090	SELF HEALING COATING LIQUID HARDNER AND CATALYST (27+/- 3%Solid)	1.5 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	95 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005103AM24
RA File Number	05AX04001398 AM24
Licence No and Date	0511020445/17/08/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39011090	PLASTIC POWDER CONTAINING 50% ACID COPOLYMER NUCREL 3990, 10% ACID COPOLYMER NUCREL 960, 35% TITANIUM DIOXIDE AND 5% Ae(PLASTIC POWDER CONTAINING 50% ACID COPOLYMER NUCREL 3990, 10% ACID COPOLYMER NUCREL 960, 35% TITANIUM DIOXIDE AND 5% Aeroxide Alu)	100000.0 Kg	39011090	ACID COPOLYMER NUCREL 3990	51500.0 Kg
			39011090	ACID COPOLYMER NUCREL 960	10300.0 Kg
			32061110	Titanium Dioxide	36050.0 Kg
			28182090	Aeroxide Alu C	5150.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	96 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	GARWARE HI-TECH FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005145AM24				
RA File Number	03AX04002304 AM24				
Licence No and Date	0311026469/21/08/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	PAINT PROTECTION FILM (SELF ADHESIVE FILM)	1000 Sq. Feet (Min Weight 36.21 Kg)	39206290	PET FILM With Silicon Coating 50 Micron (Having 23 Micron Strippable PET Film)	22.0 Kg
			39209999	TPU FILM 150 / 130 Micron (With 50 Micron Strippable PET Film	27.0 Kg
			32082090	SELF HEALING COATING LIQUID (41+/-3% Solid)	38.0 Kg
			35069190	ADHESIVE MAIN HARDNER	7.6 Kg
			39119090	SELF HEALING COATING LIQUID HARDNER AND CATALYST (27+/- 3%Solid)	1.5 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	97 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005493AM24
RA File Number	03AX04002618 AM24
Licence No and Date	0311026933/07/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079120	Unsaturated Polyester Resin (ECG)		29094100	Diethylene Glycol	0.1992 Kg
			29053100	Monoethylene Glycol	0.0979 Kg
			29053200	Propylene Glycol	0.0035 Kg
			29173500	Phthalic Anhydride	0.2828 Kg
			29171400	Maleic Anhydride	0.1807 Kg
			29025000	Styrene Monomer	0.3105 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	98 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005604AM24				
RA File Number	03AX04002645 AM24				
Licence No and Date	0311027050/12/09/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079120	Unsaturated Polyester Resin (ECG)		29094100	Diethylene Glycol	0.1992 Kg
			29053100	Monoethylene Glycol	0.0979 Kg
			29053200	Propylene Glycol	0.0035 Kg
			29173500	Phthalic Anhydride	0.2828 Kg
			29171400	Maleic Anhydride	0.1807 Kg
			29025000	Styrene Monomer	0.3105 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	99 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005605AM24				
RA File Number	03AX04002644 AM24				
Licence No and Date	0311027052/12/09/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code	Export Item	Quantity	ITC HS	Import item	Quantity

of Export item			Code of import item		
39079120	Unsaturated Polyester Resin (ECG)		29094100	Diethylene Glycol	0.1992 Kg
			29053100	Monoethylene Glycol	0.0979 Kg
			29053200	Propylene Glycol	0.0035 Kg
			29173500	Phthalic Anhydride	0.2828 Kg
			29171400	Maleic Anhydride	0.1807 Kg
			29025000	Styrene Monomer	0.3105 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	100 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	GARWARE HI-TECH FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005673AM24				
RA File Number	03AX04002704 AM24				
Licence No and Date	0311027115/14/09/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	PAINT PROTECTION FILM (SELF ADHESIVE FILM)	1000 Sq. Feet (Min Weight 36.21 Kg)	39206290	PET FILM With Silicon Coating 50 Micron (Having 23 Micron	22.0 Kg

				Strippable PET Film)	
			39209999	TPU FILM 150 / 130 Micron (With 50 Micron Strippable PET Film	27.0 Kg
			32082090	SELF HEALING COATING LIQUID (41+/-3% Solid)	38.0 Kg
			35069190	ADHESIVE MAIN HARDNER	7.6 Kg
			39119090	SELF HEALING COATING LIQUID AND HARDNER CATALYST (27+/- 3%Solid)	1.5 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	101 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	STRATA GEOSYSTEMS (INDIA) PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005764AM24				
RA File Number	03AX04002767 AM24				
Licence No and Date	0311027234/20/09/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of import item	Quantity

39269099	Drainage Geocomposite SD60.12.2(Net content(1)11302.200kgs(2)27853kgs(3)10713.400kgs)	1 Kg	39012000	HDPE Granules	1.05 Kg/Kg Content in export
			39019000	Recycled HDPE Granules	ITC (HS Code is not correct
			56031300	PP Nonwoven Fabric (GSM 70 - 150)	1.05 Kg/Kg Content in export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	102 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	STRATA GEOSYSTEMS (INDIA) PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00005765AM24				
RA File Number	03AX04002766 AM24				
Licence No and Date	0311027235/20/09/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	Drainage Geocomposite SD50.12.2(Net content(1)23454.900kgs(2)60404.400kgs(3)31927.700kgs)	1 Kg	39012000	HDPE Granules	1.05 Kg/Kg Content in export
			39019000	Recycled	ITC (HS

				HDPE Granules	Code is not correct
			56031300	PP Nonwoven Fabric (GSM 70 - 150)	1.05 Kg/Kg Content in export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	103 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	STRATA GEOSYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00005798AM24
RA File Number	03AX04002765 AM24
Licence No and Date	0311027275/21/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC Code of Export item	HS Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	Drainage Geocomposite SD45.20.2	1 Kg	39012000	HDPE Granules	1.05 Kg/Kg Content in export
			39019000	Recycled HDPE Granules	ITC (HS Code is not correct
			56031300	PP Nonwoven Fabric (GSM more than	1.05 Kg/Kg Content in export

				150)	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	104 / NC/7/MEET/Feb/202324/13
Case Status	Case Rejected
Party Name	ENVIRO RECYCLEAN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006053AM24
RA File Number	03AX04003040 AM24
Licence No and Date	0311027641/05/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the ITC HS code mentioned in application is of virgin material where import is waste material. Hence, the committee decided to reject the case.	

Case No.	105 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006082AM24				
RA File Number	03AX04003091 AM24				
Licence No and Date	0311027670/06/10/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079120	Unsaturated Polyester Resin		29094100	Diethylene Glycol	0.1992 Kg

	(ECG)		29053100	Monoethylene Glycol	0.0979 Kg
			29053200	Propylene Glycol	0.0035 Kg
			29173500	Phthalic Anhydride	0.2828 Kg
			29171400	Maleic Anhydride	0.1807 Kg
			29025000	Styrene Monomer	0.3105 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	106 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006111AM24				
RA File Number	03AX04003096 AM24				
Licence No and Date	0311027731/09/10/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079120	Unsaturated Polyester Resin (ECG)		29094100	Diethylene Glycol	0.1992 Kg
			29053100	Monoethylene Glycol	0.0979 Kg
			29053200	Propylene Glycol	0.0035 Kg
			29173500	Phthalic Anhydride	0.2828 Kg
			29171400	Maleic Anhydride	0.1807 Kg

			29025000	Styrene Monomer	0.3105 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	107 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	ESSEN SPECIALITY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006484AM24				
RA File Number	24AX04000252 AM24				
Licence No and Date	2411002895/27/10/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39249090	Tableware, Kitchenware, Other Household Articles And Hygienic Or Toilet Articles, Of Plastics	1 Kg	39011020	LDPE Granules	1.05 Kg/Kg Content in Export
	Other(Tableware, Kitchenware, Other Household Articles And Hygienic Or Toilet Articles, Of Plastics Other (Embossed/Plain/Printed/ Laminated))		39013000	EVA Resin	1.05 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	108 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006585AM24				
RA File Number	03AX04003500 AM24				
Licence No and Date	0311028388/01/11/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079120	Unsaturated Polyester Resin (ECG)		29094100	Diethylene Glycol	0.1992 Kg
			29053100	Monoethylene Glycol	0.0979 Kg
			29053200	Propylene Glycol	0.0035 Kg
			29173500	Phthalic Anhydride	0.2828 Kg
			29171400	Maleic Anhydride	0.1807 Kg
			29025000	Styrene Monomer	0.3105 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	109 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006586AM24				
RA File Number	03AX04003507 AM24				
Licence No and Date	0311028389/01/11/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code	Export Item	Quantity	ITC HS	Import item	Quantity

of item	Export			Code of import item		
39079120	Unsaturated Polyester Resin (ECG)			29094100	Diethylene Glycol	0.1992 Kg
				29053100	Monoethylene Glycol	0.0979 Kg
				29053200	Propylene Glycol	0.0035 Kg
				29173500	Phthalic Anhydride	0.2828 Kg
				29171400	Maleic Anhydride	0.1807 Kg
				29025000	Styrene Monomer	0.3105 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE						

Case No.	110 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00006601AM24				
RA File Number	03AX04003512 AM24				
Licence No and Date	0311028418/02/11/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079120	Unsaturated Polyester Resin (ECG)		29094100	Diethylene Glycol	0.1992 Kg
			29053100	Monoethylene Glycol	0.0979 Kg

			29053200	Propylene Glycol	0.0035 Kg
			29173500	Phthalic Anhydride	0.2828 Kg
			29171400	Maleic Anhydride	0.1807 Kg
			29025000	Styrene Monomer	0.3105 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	111 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	AEROFLEX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006866AM24
RA File Number	03AX04003559 AM24
Licence No and Date	0311028747/16/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024 1. Justification for 15% wastage for PTFE tube. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	112 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00006878AM24
RA File Number	05AX04002476 AM24
Licence No and Date	0511022082/16/11/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39206919	Industrial Packaging Material (Industrial Packaging Material (Having net content of LLDPE - Ethelene alpha olefin copolymers 0.630 MT and Polyester film 0.300 MT in per MT qty of net export))	300000.0 Kg	39014090	LLDPE - ETHELENE ALPHA OLEFINE COPOLYMERS	1984500 Kg
			39206220	POLYESTER FILM	91,800 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	113 / NC/7/MEET/Feb/202324/13
Case Status	Case Deferred
Party Name	SHARP COATING PRIVATE LIMITED.
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024
HQ File Number	HQRNORM APPLY 00007590AM24
RA File Number	05AX04002999 AM24
Licence No and Date	0511022916/27/12/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/13 dated 27.02.2024

1. Composition has not been indicated in COA report, the same has to given.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	114 / NC/7/MEET/Feb/202324/13
Case Status	Case Approved

Party Name	JAGUAR PETROPACKS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00007731AM24				
RA File Number	07AX04001547 AM24				
Licence No and Date	0711010124/04/01/2024				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	PP WOVEN BAGS/SACKS/FABRICS WITH OR WITHOUT UV STABILIZATION(Containing 990000 Kgs of PP	1000000.0 Kg	39021000	PP Granules	1069200.0 Kg
	Granules and 10000 Kgs of UV Stabilizer Masterbatch)		38123990	U.V. Stabilizer Master Batch	10000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	115 / NC/7/MEET/Feb/202324/13				
Case Status	Case Approved				
Party Name	LAVISH SURFACES				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202324/ 13 and 27/02/2024				
HQ File Number	HQRNORM APPLY 00008517AM24				
RA File Number	13AX04000326 AM24				
Licence No and Date	1311002557/12/02/2024				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39181010	SPC TILES(THIKNES 5MM, APPROXIMATE WEIGHT 7.8 KG +/- 2.5%)	300000.0 SQUARE METER (SQM)	38123990	Stabilizer	54600.0 Kg
			34031900	Lubricant	7500.0 Kg
			34031900	Lubricant	7500.0 Kg
			39019000	Processing AID	23700.0 Kg
			39019000	Processing AID	25200.0 Kg
			39069090	UV Flame Retarded resin	6000.0 Kg
			35069190	Hot Melt Glue	7800.0 Kg
			39181090	Wear Layer	127800.0 Kg
			39204900	PVC Printing Film	330000.0 SQUARE METER (SQM)
			39189090	IXPE Floor under Layment	315000.0 SQUARE METER (SQM)
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

139 **Party Name:** ATC TIRES AP PRIVATE LIMITED

License No and Date: 2611000645 Dated 22/07/2022

HQ File Number: HQRNORMREVIW00006138AM24

The committee considered the case as per agenda and noted that due to typographical error quantity of export item was wrongly mentioned in the Norms fixed by the committee in meeting no. 12 dated 02.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item-1: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR

FORESTRY VEHICLES AND MACHINES - BIAS NYLON (Total Qty. to be exported: 1000000.0 KILOGRAMS (KGS))

ITC HS Code of Export item: 40117000

Quantity: 100 Kg

Export Item-2: NEW PNEUMATIC TYRES OF RUBBER OF A KIND USED ON CNSTRCTION, MINNG OR INDSTRL HANDLNG VEHICLES AND MACHNS - BIAS NYLON (Total Qty. to be exported: 1000000.0 KILOGRAMS (KGS))

ITC HS Code of Export item: 40118000

Quantity: 100 Kg

Export Item-3: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON (Total Qty. to be exported: 1000000.0 KILOGRAMS (KGS))

ITC HS Code of Export item: 40117000

Quantity: 100 Kg

Export Item-4: NEW PNEUMATIC TYRES OF RUBBER OF A KIND USED ON CNSTRCTION, MINNG OR INDSTRL HANDLNG VEHICLES AND MACHNS - RADIAL NYLON (Total Qty. to be exported: 1000000.0 KILOGRAMS (KGS))

ITC HS Code of Export item: 40118000

Quantity: 100 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

140 **Party Name:** EXPANDED POLYMER SYSTEMS PRIVATE LIMITED

License No and Date: 0311024571 Dt. 15-06-2023

HQ File Number: HQRNORMAPPLY00001637AM24

The committee considered the case as per agenda and noted that due to typographical error due to which ITC HS code of export product was wrongly mentioned in the Norms fixed by the committee in meeting no. 04 dated 21.07.2023. Hence, the committee decided to correct the typographical error as under:

From	To
ITC HS Code of export Product: 39079900	ITC HS Code of export Product: 39072990